



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO 88 OF 2023

IN THE MATTER OF:

WILDLIFE SOCIETY OF ORISSA

APPLICANT

VERSUS

STATE OF ODISHA AND OTHERS ...

RESPONDENTS

INDEX

SLNO.	Description of Documents	Page
1	COMPOSITE REJOINDER ON BEHALF OF APPLICANT	1-13
2	Copy of relevant portion of National Wetland Inventory and Assessment (NWIA) as ANNEXURE-1.	14-16
3	Copy of MOEFCC office memorandum dated 08/03/2022 as ANNEXURE-2.	17
4	Copy of the list of wetlands with documented brief report as ANNEXURE-3.	18-24
5	Copy of the affidavit dated 02/12/2020 filed before NGT PB as ANNEXURE-4.	25-30

PLACE: BHUBANESWAR

SANKAR PRASAD PANI

DATE- 09/12/2024

ADVOCATE FOR APPLICANT

PLOT NO 2132/4814, NAGESWARTANGI, BHUBANESWAR, 751002,
CELL9437279278, Email: sankarprasadpani@gmail.com



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO 88 OF 2023

IN THE MATTER OF:

Wildlife Society of Orissa

APPLICANT

VERSUS

State of Odisha and Others ...

RESPONDENTS

**COMPOSITE REJOINDER TO THE AFFIDAVITS FILED BY
RESPONDENTS**

I, Biswajit Mohanty S/o Biswanath Mohanty aged about 60 years, At/po- Santikunja, Link Road Cuttack, Dist-Cuttack, Odisha -753012 do hereby solemnly affirm, and declare as under:

1. That I am the Secretary of the Applicant Organisation, Wildlife Society of Orissa in the abovementioned application and authorized to sign this affidavit. I am fully conversant with the facts and circumstances of the case and therefore competent to swear this affidavit.
2. That Tampara lake has been placed in serial No **128720 in the National Wetland Inventory and Assessment (NWIA), 2011** prepared by



MOEFCC having an **area of 327.13 Ha**. Copy of relevant portion of National Wetland Inventory and Assessment (NWIA) is annexed here unto as **ANNEXURE-1**.

3. It is humbly submitted that Tampara lake is one among the **2,01,503 wetlands** that has been marked by the Union Of India as per National Wetland Inventory and Assessment (NWIA), 2011 and the Hon'ble Supreme Court has reiterated that in terms of order dated **8th Feb 2017** all these wetlands that have been marked by UOI that should continue to be protected in view of the order of Hon'ble Supreme Court dated **08/02/2017 in W.P. (C) No. 230 of 2001**, and MOEF CC office **memorandum dated 08/03/2022**, Tampara lake is one of the protected area under Wetland Conservation Rule 2010 as well as Rule 2017. Further the stand taken by the respondents that Tampara was **notified as a Ramsar** site on dated **12/10/2021** and the construction work started much before that hence the wetland conservation rule is not applicable is not sustainable in the eye of law. In view of the aforementioned facts that Tampara is already placed in wetland atlas **since 2011** the stand taken by the respondents is not sustainable. Copy of MOEFCC office memorandum dated 08/03/2022 is annexed here unto as **ANNEXURE-2**.

✱

4. It is further submitted that the brief document of the wetlands of international importance including Tampara lake is uploaded in the website of Wetlands of India Portal. Copy of the list of wetlands of Odisha having documented brief report are annexed here with as **ANNEXURE-3**.
5. It is further submitted that the Odisha State Biodiversity Board is an independent autonomous body with mandate to protect and preserve the biodiversity of the state. In their affidavit they have stated that the Board is now taking initiatives towards the conservation of Biodiversity of the Tampara lake by **constituting Biodiversity Management Committees (BMC) in Agasti-Nuagaon Gram Panchayat where Tampara lake is located and also People's Biodiversity Registers of the said BMC is under preparation**. They are still to take any step to constitute the Biodiversity Management Committees (BMC) and prepare the People's Biodiversity Registers. It is pertinent to mention that the same biodiversity board has made a **false statement before NGT Principal Bench in O.A. No.347 of 2016 in the matter of Chandra Bhal Singh Vrs-Union of India & Others on dated 02/12/2020** in its final report in compliance affidavit. In the same affidavit in para No.4 the board has stated **they have completed 100% of the PBR** but in the present case

X

there is no such PBR has been made by the Board. Copy of the affidavit dated 02/12/2020 filed before NGT PB is annexed here unto as **ANNEXURE-4.**

6. It is further submitted that the affidavit filed by Odisha Biodiversity Board (Respondent No.-8) dated 24/01/2024 in para 3 of this affidavit states that *“The Eco cottages at Tampara Lake is one of the integral components within coastal circuit development under central scheme Swadesh Darshan which have been approved by the Ministry of Tourism much before the date of designation of Tampara as a Ramsar site, that is on 19.09.2016”*. Needless to say that the Tender Notice for construction is of only 8/02/2022 and it Is submitted that the scheme of Swadesh Darshan does not legalise or exempt any constructions on a wetland hence referring to the scheme has no relevancy in the present case as because there has been no approval obtained from any wetland authority and further the **permanent construction within a wetland is a prohibitory activity.**

7. It is further submitted that the Deponent of the affidavit Dr. Meeta Biswal stating Tampara was not in the wetland Atlas is also contrary to record which has already been placed in the para 2 of this affidavit hence the affidavit shown by Dr. Meeta Biswal chairman odisha state



biodiversity board is false and misleading and the chairman of the Board trying to cover up the illegal construction work which is contrary to the mandate of the state biodiversity board hence the applicant prays for appropriate direction for filing of false affidavit by the board before this Hon'ble tribunal.

8. It is submitted that affidavit filed by Odisha Biodiversity Board (Respondent No.-8) dated 24/01/2024 in para 6 says *“That, in reply to the averments made in Para-9 of the original application, it is humbly submitted that, the mass nesting of Olive ridley turtles takes place at the Arribada site which is located at Rushikulya river mouth along the coast of Bay of Bengal and this mass nesting site is located at a distance of 7 KM from the Tampara lake”* is not correct as because the length of the Tampara lake is more than 7km and one end of the Tampara lake joins with the Ruskhikulya river which finally join with Bay of Bengal hence it is incorrect to say that the mass nesting site is located at a distance of 7 KM from the Tampara lake is false.
9. That the para 7 of the affidavit filed by Odisha Biodiversity Board (Respondent No.-8) dated 24/01/2024 saying no protocol laid within state biodiversity board to take action on any complaint they receive, this statement of the Board itself suggests that the authority is recusing from

✕

exercising its power under Bio diversity act 2002 wherein the State Biodiversity board has a mandate to preserve the biological resources as such being the chairman of the state biodiversity board the deponent has a duty to act on a complaint received in their office and they can not be a fence sitter and witness the treasury of damages to important sites of biological resources hence the Chairman of the Board is responsible for dereliction of duty and Hon'ble Tribunal may pass appropriate direction.

REJOINDER TO AFFIDAVIT FILED BY DFO

10. That the Divisional Forest Officer, Berhampur Forest Division who happens to be the manager of Tampara lake under the wetland management rule admitted in para 4 of the affidavit dated 25/01/2024 that Plot No.1357,1358, 1219 and Khata No.538 of Mouza- Humuri under Chatrapur Tahasil is having kissam as Gramya Jungle and construction has taken place in the said plots.
11. In view of the admitted facts that part of the lands used for construction in the Tampara lake is of the kissam Gramya Jungle and an illegal construction has already been made the Hon'ble Tribunal may direct the District Magistrate (Respondent No.5) to remove the construction and make the forest land free from encroachment.

X

12. It is pertinent to mention here that the Divisional Forest Officer, Berhampur Forest Division being the manager of wetland has failed to discharge his obligation and responsibility to protect and preserve the lake and the forest land, hence appropriate directions be made against the erring officer.

REJOINDER TO THE AFFIDAVIT FILED BY RESPONDENT-5

13. That the Respondent No 5 affidavit dated **11/12/2023** enclosed a committee report of 22/09/2023 where in they say that there exists constructions within 50metres radius of Tampara lake and further states that committee is of opinion that 10more weeks needed to file a detail factual report. It is submitted that in between **1 year has already passed and no detail factual report is placed detailing the constructions with in water body, on embankment of the lake and 50mtres of Zone of Influence of the lake which need to be demolished.**

14. That the para 4 of the affidavit filed by the District magistrate (Respondent No.5) dated 30/08/2024 stated construction work has stopped vide order dated 12/08/2023 and a show cause notice U/s. 91(1) of O.D.A Act, 1982 has also been issued to the executive agency on 23/09/2023.



15. That the para 5 of this affidavit also says the **DM has written a letter to the Director, Tourism department, Government of Odisha on 21/08/2024 regarding the demolition of the illegal structures existing inside the waterbody of the Tampara lake.** Hence this paragraph confirms this construction do not have any permission from the District Magistrate or Berhampur Development Authority.

16. It is further stated that the para 6 of the affidavit is relying on a letter dated 28/8/2024 issued by Govt of Odisha Tourism Dept to the District Collector Ganjam, in their response the Tourism dept. stated (para 8 of letter) that “According to Rule 4(1) of the above said Rules, wetlands as defined under Rules are to be conserved and managed in accordance with the principle of 'wise use'. Additionally Rule 4(2) prohibits certain activities, including construction of a permanent nature, within wetlands. However, the proviso to Rule 4(2) empowers the Central Government to permit otherwise prohibit activities within wetland if such proposals are submitted by the state Government”, in the same letter in para 5 admits that construction activity inside a wetland is a prohibitory hence construction as a stilt structure are not exempted from the prohibition as per rule 4(1) as such the construction parse is illegal and liable to be removed needless to say that there are instances wherein Hon’ble

XO

Supreme Court as well as Hon'ble NGT has directed demolition of buildings which are not in conformity with law. The present constructions within water area are also in violation of the judgment of Hon'ble Supreme Court in M.K. Balakrishnan v. Union of India (2017) 7 SCC 810(2) and in Jitendra Singh-VersusMinistry of Environment & Others.

17.It is further submitted there is no provision or authority for legalizing the illegal construction of Tourism Departments already done within TamparaLake by authorities like District Magistrate or MoEFCC. The time take taken by MOEFCC is in respect of Integrated Management Plan of the Tampara Lake which is meant for conservation of lake and same has not been done as of now.

18.It is submitted that the constructions within the water-body which is recorded as Jalasaya in land record are completely prohibited as the land use could not have been changed in view of the Supreme Court order in Hinch Lal Tiwari –vs Kamala Devi And Ors (2001) 6 SCC 496 and further a 50 meter radius from the boundary of the lake which is considered as zone of influence and any kind of construction within zone of influence of a wetland is further prohibited hence all such constructions within water body to be identified along with the



construction within zone of influence and forest land also be identified and should be removed immediately.

19. It is submitted that though the state respondents are taking the shelter of Swadesh Darshan scheme 2016 of Govt Of India as an excuse and also they are seeking leniency of law on the illegal structures as the constructions are made from Govt. fund. It is submitted that there is no exception in law for govt. project and as such govt. should demonstrate as an example of respecting the law framed by parliament and the its own executive instructions, hence the **officers be identified responsible for construction of these illegal structures in an wetland of international importance** and appropriate disciplinary and criminal prosecution need to be filed against such erring officers.

20. It is further submitted that the timeline indicated in the OA wherein large scale construction such as cottage and three storey building started only in the year 2022 after the lake is notified as a Ramsar site. Nevertheless all the construction works have started only after the year 2011 the date of National Wetland Inventory and Assessment (NWIA) is declared and all constructions exist within 50 meter from the boundary of the lake.

NO RESPONSE FROM STATE WETLAND AUTHORITY

12

21. That so as to implement the wetland conservation rule in the state of odisha, **no affidavit has been filed as on date by the State Wetland Authority** who has been arrayed as a party in the present proceedings as respondent No-3 and 4.
22. That the MOEFCC in its affidavit dated 18/10/2024 has stated that construction started in 2022 after the declaration of Ramsar Site on 12/10/2021 **within no development zone of Tampara Lake** and vide its letter dated 12/07/2024 sought 12 weeks time.
23. That in view of the above mentioned paragraphs it is humbly prayed before this Hon'ble Tribunal to pass necessary orders against the erring officers who failed to discharge their duties and allowed the illegal constructions on a wetland of international importance and further direct the DM Ganjam to demolish all the illegal structures in Tampara lake and its Zone of Influence.

And for this act of kindness the humble petitioner shall remain ever grateful

APPLICANT THROUGH



ADVOCATE

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO -88 of 2023/EZ**

IN THE MATTER OF:

WILDLIFE SOCIETY OF ORISSA....

APPLICANT

VERSUS

STATE OF ODISHA AND Others ...

RESPONDENTS

AFFIDAVIT

I, Biswajit Mohanty S/o Biswanath Mohanty aged about 61 years, At/PO-Santikunja, Link Road Cuttack, Dist-Cuttack, Odisha -753012 do hereby solemnly affirm, and declare as under.

1. That I am the Secretary of the Applicant Organisation in the above mentioned Application and authorized to sign this affidavit.
2. I am fully conversant with the facts and circumstances of the case and therefore competent to swear this affidavit
3. That I have read over the contents of the accompanying Rejoinder Affidavit and the same is true and correct and is drafted on my instruction.

For WILDLIFE SOCIETY OF ORISSA

Biswajit Mohanty

SECRETARY

DEPONENT

VERIFICATION

Verified on this 9th day of December, 2024 at Cuttack that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

For WILDLIFE SOCIETY OF ORISSA

Biswajit Mohanty

SECRETARY

DEPONENT

Nouringha Ch Dash
Eno-775/2013

Identified By
Advocate



29.12.24
Rajlaxmi Pati
Notary, Cuttack
Regd. No-26/2008
Expiry-8.8.2028

NATIONAL WETLAND INVENTORY AND ASSESSMENT

Entire India

Based on Resourcesat 2/2A LISS-III satellite data

Sr. No.	State	District	Central Longitude (DD)	Central Latitude (DD)	Wetland Type Code	Wetland Type Description	Wetland Area (Ha)	Wetland Name	Status 2017-18 w.r.t. 2006-07
1	ANDAMAN & NICOBAR	NICOBAR	93.54393	7.51846	1101	Inland - Natural - Lake	25.10		Y-Y
2	ANDAMAN & NICOBAR	NICOBAR	93.48346	8.18394	1101	Inland - Natural - Lake	12.58		Y-Y
3	ANDAMAN & NICOBAR	NICOBAR	93.05327	8.45383	1105	Inland - Natural - Waterlogged	3.44		Y-Y
4	ANDAMAN & NICOBAR	NICOBAR	93.58674	8.04977	2101	Coastal - Natural - Lagoon	2.41		Y-Y
5	ANDAMAN & NICOBAR	NICOBAR	93.88967	7.07946	2102	Coastal - Natural - Creek	4.00		Y-Y
6	ANDAMAN & NICOBAR	NICOBAR	93.66787	7.10016	2102	Coastal - Natural - Creek	2.80		Y-Y
7	ANDAMAN & NICOBAR	NICOBAR	93.75682	7.20395	2102	Coastal - Natural - Creek	4.41		Y-Y
8	ANDAMAN & NICOBAR	NICOBAR	93.78317	7.20761	2102	Coastal - Natural - Creek	7.02		Y-Y
9	ANDAMAN & NICOBAR	NICOBAR	93.63494	7.29928	2102	Coastal - Natural - Creek	16.15		Y-Y
10	ANDAMAN & NICOBAR	NICOBAR	93.38981	7.89357	2102	Coastal - Natural - Creek	2.84		Y-Y
11	ANDAMAN & NICOBAR	NICOBAR	93.43142	7.90603	2102	Coastal - Natural - Creek	7.79		Y-Y
12	ANDAMAN & NICOBAR	NICOBAR	93.35977	8.00772	2102	Coastal - Natural - Creek	3.42		Y-Y
13	ANDAMAN & NICOBAR	NICOBAR	93.37436	8.01958	2102	Coastal - Natural - Creek	3.02		Y-Y
14	ANDAMAN & NICOBAR	NICOBAR	93.49882	8.09039	2102	Coastal - Natural - Creek	17.40		Y-Y
15	ANDAMAN & NICOBAR	NICOBAR	93.58742	8.09083	2102	Coastal - Natural - Creek	13.12		Y-Y
16	ANDAMAN & NICOBAR	NICOBAR	93.58533	8.09658	2102	Coastal - Natural - Creek	19.49		Y-Y
17	ANDAMAN & NICOBAR	NICOBAR	93.49809	8.09952	2102	Coastal - Natural - Creek	174.72		Y-Y
18	ANDAMAN & NICOBAR	NICOBAR	93.58667	8.10473	2102	Coastal - Natural - Creek	2.98		Y-Y
19	ANDAMAN & NICOBAR	NICOBAR	93.47268	8.11057	2102	Coastal - Natural - Creek	41.95		Y-Y
20	ANDAMAN & NICOBAR	NICOBAR	93.52315	8.22910	2102	Coastal - Natural - Creek	5.68		Y-Y
21	ANDAMAN & NICOBAR	NICOBAR	92.76762	9.21410	2102	Coastal - Natural - Creek	2.82		Y-Y
22	ANDAMAN & NICOBAR	NICOBAR	92.75668	9.21456	2102	Coastal - Natural - Creek	2.20		Y-Y
23	ANDAMAN & NICOBAR	NICOBAR	93.82628	6.75741	2103	Coastal - Natural - Sand/Beach	36.11		Y-Y
24	ANDAMAN & NICOBAR	NICOBAR	93.81128	6.77466	2103	Coastal - Natural - Sand/Beach	13.54		Y-Y
25	ANDAMAN & NICOBAR	NICOBAR	93.89382	6.80568	2103	Coastal - Natural - Sand/Beach	27.70		Y-Y
26	ANDAMAN & NICOBAR	NICOBAR	93.87730	6.80624	2103	Coastal - Natural - Sand/Beach	5.62		Y-Y
27	ANDAMAN & NICOBAR	NICOBAR	93.84793	6.81383	2103	Coastal - Natural - Sand/Beach	15.43		Y-Y
28	ANDAMAN & NICOBAR	NICOBAR	93.80121	6.81754	2103	Coastal - Natural - Sand/Beach	13.34		Y-Y
29	ANDAMAN & NICOBAR	NICOBAR	93.86620	6.81897	2103	Coastal - Natural - Sand/Beach	3.77		Y-Y
30	ANDAMAN & NICOBAR	NICOBAR	93.85593	6.81950	2103	Coastal - Natural - Sand/Beach	11.16		Y-Y
31	ANDAMAN & NICOBAR	NICOBAR	93.90779	6.82994	2103	Coastal - Natural - Sand/Beach	19.97		Y-Y
32	ANDAMAN & NICOBAR	NICOBAR	93.79124	6.82995	2103	Coastal - Natural - Sand/Beach	9.78		Y-Y
33	ANDAMAN & NICOBAR	NICOBAR	93.77782	6.86325	2103	Coastal - Natural - Sand/Beach	10.63		Y-Y
34	ANDAMAN & NICOBAR	NICOBAR	93.78149	6.88603	2103	Coastal - Natural - Sand/Beach	5.04		Y-Y
35	ANDAMAN & NICOBAR	NICOBAR	93.89940	6.90742	2103	Coastal - Natural - Sand/Beach	17.13		Y-Y
36	ANDAMAN & NICOBAR	NICOBAR	93.75242	6.91080	2103	Coastal - Natural - Sand/Beach	14.30		Y-Y
37	ANDAMAN & NICOBAR	NICOBAR	93.91366	6.91147	2103	Coastal - Natural - Sand/Beach	20.65		Y-Y
38	ANDAMAN & NICOBAR	NICOBAR	93.75071	6.92620	2103	Coastal - Natural - Sand/Beach	14.97		Y-Y
39	ANDAMAN & NICOBAR	NICOBAR	93.91621	6.94236	2103	Coastal - Natural - Sand/Beach	6.22		Y-Y
40	ANDAMAN & NICOBAR	NICOBAR	93.91841	6.94899	2103	Coastal - Natural - Sand/Beach	9.47		Y-Y
41	ANDAMAN & NICOBAR	NICOBAR	93.74529	6.96438	2103	Coastal - Natural - Sand/Beach	9.04		Y-Y
42	ANDAMAN & NICOBAR	NICOBAR	93.73610	6.96976	2103	Coastal - Natural - Sand/Beach	4.97		Y-Y
43	ANDAMAN & NICOBAR	NICOBAR	93.73414	6.98453	2103	Coastal - Natural - Sand/Beach	26.71		Y-Y
44	ANDAMAN & NICOBAR	NICOBAR	93.72804	6.99260	2103	Coastal - Natural - Sand/Beach	32.58		Y-Y
45	ANDAMAN & NICOBAR	NICOBAR	93.71017	6.99406	2103	Coastal - Natural - Sand/Beach	11.63		Y-Y
46	ANDAMAN & NICOBAR	NICOBAR	93.94604	7.00183	2103	Coastal - Natural - Sand/Beach	5.73		Y-Y
47	ANDAMAN & NICOBAR	NICOBAR	93.66678	7.00618	2103	Coastal - Natural - Sand/Beach	91.08		Y-Y
48	ANDAMAN & NICOBAR	NICOBAR	93.70635	7.00654	2103	Coastal - Natural - Sand/Beach	14.06		Y-Y
49	ANDAMAN & NICOBAR	NICOBAR	93.92106	7.00978	2103	Coastal - Natural - Sand/Beach	11.07		Y-Y
50	ANDAMAN & NICOBAR	NICOBAR	93.93995	7.01056	2103	Coastal - Natural - Sand/Beach	3.54		Y-Y

128716	ODISHA	GAJAPATI	84.24885	19.22328	1202	Inland - Manmade - Tank/Pond	2.80		Y-Y
128717	ODISHA	GAJAPATI	84.23387	19.22427	1202	Inland - Manmade - Tank/Pond	4.22		Y-Y
128718	ODISHA	GAJAPATI	84.27752	19.30371	1202	Inland - Manmade - Tank/Pond	2.56		Y-Y
128719	ODISHA	GAJAPATI	84.27122	19.27632	1205	Inland - Manmade -Aquaculture pond	2.85		Y-Y
128720	ODISHA	GANJAM	85.00191	19.35114	1101	Inland - Natural - Lake	327.13	Tampara Lake	Y-Y
128721	ODISHA	GANJAM	84.73256	19.50017	1104	Inland - Natural - Riverine Wetland	9.15		Y-Y
128722	ODISHA	GANJAM	84.59162	19.03196	1105	Inland - Natural - Waterlogged	5.43		Y-Y
128723	ODISHA	GANJAM	84.59963	19.03551	1105	Inland - Natural - Waterlogged	14.18		Y-Y
128724	ODISHA	GANJAM	84.58524	19.07301	1105	Inland - Natural - Waterlogged	18.72		Y-Y
128725	ODISHA	GANJAM	84.60269	19.08627	1105	Inland - Natural - Waterlogged	42.07		Y-Y
128726	ODISHA	GANJAM	84.54571	19.11382	1105	Inland - Natural - Waterlogged	19.23		Y-Y
128727	ODISHA	GANJAM	84.64231	19.15883	1105	Inland - Natural - Waterlogged	2.86		Y-Y
128728	ODISHA	GANJAM	84.77311	19.16480	1105	Inland - Natural - Waterlogged	2.93		Y-Y
128729	ODISHA	GANJAM	84.51254	19.16630	1105	Inland - Natural - Waterlogged	32.80		Y-Y
128730	ODISHA	GANJAM	84.76677	19.19617	1105	Inland - Natural - Waterlogged	33.26		Y-Y
128731	ODISHA	GANJAM	84.87195	19.23744	1105	Inland - Natural - Waterlogged	32.17		Y-Y
128732	ODISHA	GANJAM	84.84108	19.24381	1105	Inland - Natural - Waterlogged	688.40		Y-Y
128733	ODISHA	GANJAM	84.79590	19.25504	1105	Inland - Natural - Waterlogged	3.43		Y-Y
128734	ODISHA	GANJAM	84.91148	19.26999	1105	Inland - Natural - Waterlogged	5.07		N-Y
128735	ODISHA	GANJAM	84.76950	19.27411	1105	Inland - Natural - Waterlogged	22.46		Y-Y
128736	ODISHA	GANJAM	84.92339	19.27502	1105	Inland - Natural - Waterlogged	6.08		N-Y
128737	ODISHA	GANJAM	84.91767	19.27567	1105	Inland - Natural - Waterlogged	5.10		N-Y
128738	ODISHA	GANJAM	84.92815	19.27636	1105	Inland - Natural - Waterlogged	2.50		N-Y
128739	ODISHA	GANJAM	84.92234	19.27721	1105	Inland - Natural - Waterlogged	5.69		N-Y
128740	ODISHA	GANJAM	84.52251	19.27728	1105	Inland - Natural - Waterlogged	2.39		Y-Y
128741	ODISHA	GANJAM	84.93095	19.28251	1105	Inland - Natural - Waterlogged	2.57		Y-Y
128742	ODISHA	GANJAM	84.92186	19.28370	1105	Inland - Natural - Waterlogged	3.10		N-Y
128743	ODISHA	GANJAM	84.92668	19.28551	1105	Inland - Natural - Waterlogged	4.45		N-Y
128744	ODISHA	GANJAM	84.93662	19.28670	1105	Inland - Natural - Waterlogged	3.69		N-Y
128745	ODISHA	GANJAM	84.93364	19.28867	1105	Inland - Natural - Waterlogged	3.52		N-Y
128746	ODISHA	GANJAM	84.93943	19.28981	1105	Inland - Natural - Waterlogged	8.99		N-Y
128747	ODISHA	GANJAM	84.94192	19.29469	1105	Inland - Natural - Waterlogged	3.57		N-Y
128748	ODISHA	GANJAM	84.93733	19.29593	1105	Inland - Natural - Waterlogged	2.74		N-Y
128749	ODISHA	GANJAM	84.93940	19.29629	1105	Inland - Natural - Waterlogged	4.35		N-Y
128750	ODISHA	GANJAM	84.81649	19.29706	1105	Inland - Natural - Waterlogged	2.31		Y-Y
128751	ODISHA	GANJAM	84.94089	19.30086	1105	Inland - Natural - Waterlogged	5.73		Y-Y
128752	ODISHA	GANJAM	84.94585	19.30349	1105	Inland - Natural - Waterlogged	5.49		Y-Y
128753	ODISHA	GANJAM	84.95280	19.30578	1105	Inland - Natural - Waterlogged	3.58		Y-Y
128754	ODISHA	GANJAM	84.96376	19.30783	1105	Inland - Natural - Waterlogged	7.29		Y-Y
128755	ODISHA	GANJAM	84.96518	19.31538	1105	Inland - Natural - Waterlogged	4.97		Y-Y
128756	ODISHA	GANJAM	84.96181	19.32794	1105	Inland - Natural - Waterlogged	3.15		Y-Y
128757	ODISHA	GANJAM	84.91423	19.33637	1105	Inland - Natural - Waterlogged	6.83		Y-Y
128758	ODISHA	GANJAM	84.46940	19.34243	1105	Inland - Natural - Waterlogged	8.10		Y-Y
128759	ODISHA	GANJAM	84.90948	19.35526	1105	Inland - Natural - Waterlogged	9.10		Y-Y
128760	ODISHA	GANJAM	84.79243	19.35799	1105	Inland - Natural - Waterlogged	9.65		Y-Y
128761	ODISHA	GANJAM	84.54133	19.36118	1105	Inland - Natural - Waterlogged	6.33		Y-Y
128762	ODISHA	GANJAM	84.78986	19.37020	1105	Inland - Natural - Waterlogged	6.43		Y-Y
128763	ODISHA	GANJAM	84.70904	19.37877	1105	Inland - Natural - Waterlogged	9.95		Y-Y
128764	ODISHA	GANJAM	84.79166	19.38395	1105	Inland - Natural - Waterlogged	2.82		Y-Y
128765	ODISHA	GANJAM	84.81187	19.38636	1105	Inland - Natural - Waterlogged	5.25		Y-Y
128766	ODISHA	GANJAM	84.91648	19.38950	1105	Inland - Natural - Waterlogged	8.35		Y-Y
128767	ODISHA	GANJAM	84.78440	19.39185	1105	Inland - Natural - Waterlogged	4.33		Y-Y
128768	ODISHA	GANJAM	84.89797	19.40356	1105	Inland - Natural - Waterlogged	22.30		Y-Y
128769	ODISHA	GANJAM	84.95040	19.40443	1105	Inland - Natural - Waterlogged	3.87		N-Y
128770	ODISHA	GANJAM	84.99023	19.41495	1105	Inland - Natural - Waterlogged	13.74		Y-Y
128771	ODISHA	GANJAM	84.81996	19.41674	1105	Inland - Natural - Waterlogged	29.12		Y-Y
128772	ODISHA	GANJAM	84.90672	19.41830	1105	Inland - Natural - Waterlogged	32.45		Y-Y
128773	ODISHA	GANJAM	84.97367	19.42143	1105	Inland - Natural - Waterlogged	9.70		Y-Y



220062	WEST BENGAL	UTTAR DINAJPUR	87.88034	25.97635	1202	Inland - Manmade - Tank/Pond	2.75	Y-Y
220063	WEST BENGAL	UTTAR DINAJPUR	87.87992	25.98213	1202	Inland - Manmade - Tank/Pond	2.34	Y-Y
220064	WEST BENGAL	UTTAR DINAJPUR	87.99784	25.98534	1202	Inland - Manmade - Tank/Pond	2.22	Y-Y
220065	WEST BENGAL	UTTAR DINAJPUR	87.90018	25.98700	1202	Inland - Manmade - Tank/Pond	2.71	Y-Y
220066	WEST BENGAL	UTTAR DINAJPUR	87.90535	25.98770	1202	Inland - Manmade - Tank/Pond	2.24	Y-Y
220067	WEST BENGAL	UTTAR DINAJPUR	87.87432	25.98808	1202	Inland - Manmade - Tank/Pond	3.82	Y-Y
220068	WEST BENGAL	UTTAR DINAJPUR	87.90478	25.99424	1202	Inland - Manmade - Tank/Pond	2.50	Y-Y
220069	WEST BENGAL	UTTAR DINAJPUR	87.87724	26.00133	1202	Inland - Manmade - Tank/Pond	2.66	Y-Y
220070	WEST BENGAL	UTTAR DINAJPUR	88.03618	26.00709	1202	Inland - Manmade - Tank/Pond	10.37	Y-Y
220071	WEST BENGAL	UTTAR DINAJPUR	88.07307	26.00810	1202	Inland - Manmade - Tank/Pond	2.23	Y-Y
220072	WEST BENGAL	UTTAR DINAJPUR	87.85974	26.01360	1202	Inland - Manmade - Tank/Pond	5.63	Y-Y
220073	WEST BENGAL	UTTAR DINAJPUR	87.99023	26.01724	1202	Inland - Manmade - Tank/Pond	2.65	Y-Y
220074	WEST BENGAL	UTTAR DINAJPUR	87.96828	26.02075	1202	Inland - Manmade - Tank/Pond	2.51	Y-Y
220075	WEST BENGAL	UTTAR DINAJPUR	87.88451	26.03213	1202	Inland - Manmade - Tank/Pond	2.36	Y-Y
220076	WEST BENGAL	UTTAR DINAJPUR	87.92978	26.05002	1202	Inland - Manmade - Tank/Pond	8.62	Y-Y
220077	WEST BENGAL	UTTAR DINAJPUR	87.97674	26.07487	1202	Inland - Manmade - Tank/Pond	2.96	Y-Y
220078	WEST BENGAL	UTTAR DINAJPUR	88.04341	26.13382	1202	Inland - Manmade - Tank/Pond	13.32	Y-Y
220079	WEST BENGAL	UTTAR DINAJPUR	88.01259	26.15147	1202	Inland - Manmade - Tank/Pond	20.77	Y-Y
220080	WEST BENGAL	UTTAR DINAJPUR	88.06463	26.16727	1202	Inland - Manmade - Tank/Pond	3.97	Y-Y
220081	WEST BENGAL	UTTAR DINAJPUR	88.13544	26.18683	1202	Inland - Manmade - Tank/Pond	2.86	Y-Y
220082	WEST BENGAL	UTTAR DINAJPUR	88.24229	26.22807	1202	Inland - Manmade - Tank/Pond	11.04	Y-Y
220083	WEST BENGAL	UTTAR DINAJPUR	88.17759	26.23175	1202	Inland - Manmade - Tank/Pond	6.54	Y-Y
220084	WEST BENGAL	UTTAR DINAJPUR	88.21413	26.24080	1202	Inland - Manmade - Tank/Pond	2.74	Y-Y
220085	WEST BENGAL	UTTAR DINAJPUR	88.32594	26.33759	1202	Inland - Manmade - Tank/Pond	2.18	Y-Y
220086	WEST BENGAL	UTTAR DINAJPUR	88.32778	26.35833	1202	Inland - Manmade - Tank/Pond	2.49	Y-Y
220087	WEST BENGAL	UTTAR DINAJPUR	88.24633	26.40290	1202	Inland - Manmade - Tank/Pond	3.50	Y-Y
220088	WEST BENGAL	UTTAR DINAJPUR	88.32905	26.47354	1203	Inland - Manmade - Waterlogged	7.58	Y-Y
220089	WEST BENGAL	UTTAR DINAJPUR	88.07729	25.54031	1205	Inland - Manmade - Aquaculture pond	4.10	Y-Y
220090	WEST BENGAL	UTTAR DINAJPUR	88.10642	25.56903	1205	Inland - Manmade - Aquaculture pond	28.90	Y-Y
220091	WEST BENGAL	UTTAR DINAJPUR	88.09979	25.56911	1205	Inland - Manmade - Aquaculture pond	11.54	Y-Y
220092	WEST BENGAL	UTTAR DINAJPUR	88.10258	25.56944	1205	Inland - Manmade - Aquaculture pond	2.20	Y-Y
220093	WEST BENGAL	UTTAR DINAJPUR	88.05783	25.57910	1205	Inland - Manmade - Aquaculture pond	5.92	Y-Y
220094	WEST BENGAL	UTTAR DINAJPUR	88.06510	25.64787	1205	Inland - Manmade - Aquaculture pond	36.67	Y-Y
220095	WEST BENGAL	UTTAR DINAJPUR	88.19831	25.71769	1205	Inland - Manmade - Aquaculture pond	28.16	Y-Y

Aquatic Vegetation : Y - Present, N - Absent

Turbidity : L - Low, M - Moderate, H - High

Status :: Y-Y : Exists in both timeframes (2006-07 and 2017-18) , N-Y : New wetlands mapped in 2017-18 timeframe

Note:

- The prime objective of the project is to generate a current status on number of existing wetlands using satellite data of 2017-18 timeframe with reference to wetland inventory of 2006-07 timeframe.
- Inventory is based on pre-monsoon and post-monsoon IRS-P6 LISS III data for 2017-018 timeframe with limited ground verification.
- The mapping was carried out on 1:50,000 scale in collaboration with State Remote Sensing Applications Centres and Academic Institutes.

F. No. W-4/4/2022-WTL
Government of India
Ministry of Environment, Forest & Climate Change
(Wetlands Division)

Indira Paryavaran Bhawan
Jor Bagh Road, New Delhi -110003

Dated 8th March, 2022

OFFICE MEMORANDUM

Subject: Protection of Wetlands as per Rule 4 of the Wetlands (Conservation and Management) Rules, 2017

The Hon'ble Supreme Court vide Order dated 4th October, 2017 in W.P. (C) No. 230 of 2001 has inter-alia, directed that, *"We make it clear and reiterate that in terms of our order dated 8th February, 2017, 2,01,503 wetlands that have been mapped by the Union of India should continue to remain protected on the same principles as were formulated in Rule 4 of the Wetlands (Conservation and Management) Rules, 2010"*.

2. The same has been communicated by this Ministry to all the States and UTs in November, 2017. Hon'ble NGT has also reiterated the same in various recent cases.

3. In view of above, it is once again clarified/reiterated that the 2,01,503 wetlands (>2.25 ha) as per the National Wetland Inventory and Assessment (NWIA), 2011 should be protected as per Rule 4 of the Wetlands (Conservation and Management) Rules, 2017. This protection is irrespective of the applicability of/notification as per the said Rules.

Ramesh

(Dr. M. Ramesh)
Scientist 'E'

Tel.: 011-20819249

Email: ramesh.motipalli@nic.in

To

The Member Secretaries of State and UT Wetlands Authorities

Home < <https://indianwetlands.in> >> Wetlands Overview < <https://indianwetlands.in/wetlands-overview/> >> Interactive Wetland Map



Ministry of Environment, Forest and Climate Change
Government of India

A | A-

Wetlands of India Portal

< <https://indianwetlands.in> >



Search

Search By

State/UT

District

79 wetlands added on the portal
covering **4,28,334.85** ha in Odisha as per data uploaded on portal

6 Ramsar Sites
covering **3,45,628** ha in Odisha as per data uploaded on portal

78,440 wetlands
covering **6,90,904** ha in Odisha as per the National Wetlands Atlas

12,266 wetlands (> 2.25 ha)
covering **6,24,730** ha in Odisha as per the National Wetlands Atlas

Show entries

Search:



#	Name	District	State/UT	Area (Hectares)	Wetland Type	Remarks
1	Babuchhipidi < https://indianwetlands.in/view-wetland/?profile=NDcx>	Jharsuguda	Odisha	290.50	Human-made	
2	Badanallah Reservoir < https://indianwetlands.in/view-wetland/?profile=NTA2>	Rayagada	Odisha	805.58	Human-made	
3	Baghu Reservoir < https://indianwetlands.in/view-wetland/?profile=NDY3>	Ganjam	Odisha	624.57	Human-made	
4	Baskal Dam < https://indianwetlands.in/view-wetland/?profile=NDk3>	Nabarangapur	Odisha	611.11	Human-made	
5	Bindu Sagar < https://indianwetlands.in/view-wetland/?profile=NDgx>	Khordha	Odisha	6.62	Natural (Inland)	
6	Budhabudhiaani Bandha < https://indianwetlands.in/view-wetland/?profile=NTAw>	Nayagarh	Odisha	278.31	Human-made	
7	Dadaraghati Reservoir < https://indianwetlands.in/view-wetland/?profile=NDU1>	Dhenkanal	Odisha	524.99	Human-made	
8	Daha Reservoir < https://indianwetlands.in/view-wetland/?profile=NDYy>	Ganjam	Odisha	150.10	Human-made	
9	Deras Reservoir < https://indianwetlands.in/view-wetland/?profile=NDg0>	Khordha	Odisha	58.19	Human-made	
10	Derjanga Reservoir < https://indianwetlands.in/view-wetland/?profile=NDQz>	Anugul	Odisha	650.77	Human-made	
11	Donkarayi Reservoir < https://indianwetlands.in/view-wetland/?profile=NDg5>	Malkangiri	Odisha	1071.42	Human-made	
12	Dungajore Reservoir < https://indianwetlands.in/view-wetland/?profile=NTEy>	Sundargarh	Odisha	497.08	Human-made	
13	Dunguri < https://indianwetlands.in/view-wetland/?profile=NTA4>	Khandwa	Odisha	24.11	Human-made	
14	Gaikhai < https://indianwetlands.in/view-wetland/?profile=NDUw>	Balangir	Odisha	80.74	Human-made	
15	Garhani Sagar < https://indianwetlands.in/view-wetland/?profile=NDc0>	Kalahandi	Odisha	21.13	Human-made	
16	Gohira Dam < https://indianwetlands.in/view-wetland/?profile=NDU2>	Debagarh	Odisha	1095.23	Human-made	
17	Hadagarh Reservoir < https://indianwetlands.in/view-wetland/?profile=NDc5>	Kendujhar	Odisha	2919.58	Human-made	



#	Name	District	State/UT	Area (Hectares)	Wetland Type	Remarks
18	Harabhang Reservoir < https://indianwetlands.in/view-wetland/?profile=NDYw>	Gajapati	Odisha	1120.19	Human-made	
19	Indravati Reservoir < https://indianwetlands.in/view-wetland/?profile=NDk4>	Nabarangapur	Odisha	2283.16	Human-made	
20	Jaganath Sagar < https://indianwetlands.in/view-wetland/?profile=NDg2>	Koraput	Odisha	71.74	Human-made	
21	Jaganatha Sagar < https://indianwetlands.in/view-wetland/?profile=NDY0>	Ganjam	Odisha	20.89	Human-made	
22	Jhumuka Reservoir < https://indianwetlands.in/view-wetland/?profile=NDg1>	Khordha	Odisha	72.79	Human-made	
23	Jolaput Reservoir < https://indianwetlands.in/view-wetland/?profile=NDg4>	Koraput	Odisha	5968.60	Human-made	
24	Kala Dam < https://indianwetlands.in/view-wetland/?profile=NDk1>	Mayurbhanj	Odisha	490.10	Human-made	
25	Kalakala Dam < https://indianwetlands.in/view-wetland/?profile=NDcw>	Jajapur	Odisha	124.34	Human-made	
26	kalkabaki Tank < https://indianwetlands.in/view-wetland/?profile=NDc3>	Kandhamal	Odisha	23.59	Human-made	
27	Kanjhari Reservoir < https://indianwetlands.in/view-wetland/?profile=NDc4>	Kendujhar	Odisha	53.29	Human-made	
28	">Kanjia Lake < https://indianwetlands.in/view-wetland/?profile=MTU3OQ==>	Khordha	Odisha	105.00	Natural (Inland)	
29	Kansabansa Dam < https://indianwetlands.in/view-wetland/?profile=NDQy>	Anugul	Odisha	40.40	Human-made	
30	Kantapahanra Pata < https://indianwetlands.in/view-wetland/?profile=NDUy>	Cuttack	Odisha	77.26	Human-made	
31	Kendughai Tank < https://indianwetlands.in/view-wetland/?profile=NDYz>	Ganjam	Odisha	27.28	Human-made	
32	Kolab Reservoir < https://indianwetlands.in/view-wetland/?profile=NDg3>	Koraput	Odisha	8626.61	Human-made	
33	Krushna Sagar < https://indianwetlands.in/view-wetland/?profile=NDU3>	Gajapati	Odisha	90.88	Human-made	
34	Kuanria Reservoir < https://indianwetlands.in/view-wetland/?profile=NDk5>	Nayagarh	Odisha	492.03	Human-made	



#	Name	District	State/UT	Area (Hectares)	Wetland Type	Remarks
35	Kumbo Tank < https://indianwetlands.in/view-wetland/?profile=NDQ4>	Bargarh	Odisha	89.69	Human-made	
36	Lakshmi Sagar < https://indianwetlands.in/view-wetland/?profile=NDUx>	Baudh	Odisha	90.57	Human-made	
37	Laxmi Sagar Fishery Tank < https://indianwetlands.in/view-wetland/?profile=NDgy>	Khordha	Odisha	136.43	Human-made	
38	Mandira Reservoir < https://indianwetlands.in/view-wetland/?profile=NTEEx>	Sundargarh	Odisha	3276.52	Human-made	
39	Nareijani Dam < https://indianwetlands.in/view-wetland/?profile=NDUz>	Cuttack	Odisha	30.53	Human-made	
40	Narendra Pokhari < https://indianwetlands.in/view-wetland/?profile=NTA0>	Puri	Odisha	6.52	Human-made	
41	Nesa Dam < https://indianwetlands.in/view-wetland/?profile=NDk2>	Mayurbhanj	Odisha	182.10	Human-made	
42	Nua Reservoir < https://indianwetlands.in/view-wetland/?profile=NDU0>	Dhenkanal	Odisha	75.64	Human-made	
43	Ostali Reservoir < https://indianwetlands.in/view-wetland/?profile=NDQ5>	Balangir	Odisha	57.83	Human-made	
44	Pachakhal Bandha < https://indianwetlands.in/view-wetland/?profile=NDky>	Mayurbhanj	Odisha	18.67	Human-made	
45	Patora Dam < https://indianwetlands.in/view-wetland/?profile=NTAz>	Nuapada	Odisha	710.02	Human-made	
46	Pilasalunki Dam < https://indianwetlands.in/view-wetland/?profile=NDc1>	Kandhamal	Odisha	261.43	Human-made	
47	Purunapani < https://indianwetlands.in/view-wetland/?profile=NDc2>	Kandhamal	Odisha	36.02	Human-made	
48	Raghunath sagar Reservoir < https://indianwetlands.in/view-wetland/?profile=NDY4>	Ganjam	Odisha	22.41	Human-made	
49	Ram Sagar < https://indianwetlands.in/view-wetland/?profile=NDcy>	Kalahandi	Odisha	63.48	Human-made	
50	Rasullakunda Reservoir < https://indianwetlands.in/view-wetland/?profile=NDY2>	Ganjam	Odisha	814.37	Human-made	
51	Rengali Reservoir < https://indianwetlands.in/view-wetland/?profile=NDQx>	Anugul	Odisha	19753.35	Human-made	



#	Name	District	State/UT	Area (Hectares)	Wetland Type	Remarks
52	Rissia < https://indianwetlands.in/view-wetland/?profile=NDQ0>	Baleshwar	Odisha	80.09	Human-made	
53	Sagarpali 45 < https://indianwetlands.in/view-wetland/?profile=NTA5>	Khandwa	Odisha	31.53	Human-made	
54	Salandi Reservoir < https://indianwetlands.in/view-wetland/?profile=NDk0>	Mayurbhanj	Odisha	2916.18	Human-made	
55	Salia Dam < https://indianwetlands.in/view-wetland/?profile=NDgz>	Khordha	Odisha	213.42	Human-made	
56	Saplahar Tank < https://indianwetlands.in/view-wetland/?profile=NDQ2>	Bargarh	Odisha	83.56	Human-made	
57	Satigur Reservoir < https://indianwetlands.in/view-wetland/?profile=NDkx>	Malkangiri	Odisha	1327.27	Human-made	
58	Sileru Reservoir < https://indianwetlands.in/view-wetland/?profile=NDkw>	Malkangiri	Odisha	484.40	Human-made	
59	Silitigura Reservoir < https://indianwetlands.in/view-wetland/?profile=NTA1>	Rayagada	Odisha	54.25	Human-made	
60	Sindhu < https://indianwetlands.in/view-wetland/?profile=NDQ1>	Baleshwar	Odisha	11.17	Human-made	
61	Sita Sagar < https://indianwetlands.in/view-wetland/?profile=NDU5>	Gajapati	Odisha	67.21	Human-made	
62	Sorada Reservoir < https://indianwetlands.in/view-wetland/?profile=NDY1>	Ganjam	Odisha	916.59	Human-made	
63	Sukinda Pata < https://indianwetlands.in/view-wetland/?profile=NDY5>	Jajapur	Odisha	81.36	Human-made	
64	Sulei Pat Dam < https://indianwetlands.in/view-wetland/?profile=NDkz>	Mayurbhanj	Odisha	888.74	Human-made	
65	Sunamui Reservoir < https://indianwetlands.in/view-wetland/?profile=NTAx>	Nayagarh	Odisha	65.00	Human-made	
66	Sundar Reservoir < https://indianwetlands.in/view-wetland/?profile=NTAy>	Nuapada	Odisha	886.74	Human-made	
67	">Tampara Lake < https://indianwetlands.in/view-wetland/?profile=MTU3Nw==>	Ganjam	Odisha	10000.00	Natural (Inland)	
68	">Thenga Reservoir < https://indianwetlands.in/view-wetland/?profile=NTEw>	Khandwa	Odisha	1694.17	Human-made	



#	Name	District	State/UT	Area (Hectares)	Wetland Type	Remarks
69	Udaya Sagar < https://indianwetlands.in/view-wetland/?profile=NDcz>	Kalahandi	Odisha	53.88	Human-made	
70	Victoria Sagar < https://indianwetlands.in/view-wetland/?profile=NDQ3>	Bargarh	Odisha	41.91	Human-made	
71	">Ansupa Lake < https://indianwetlands.in/view-wetland/?profile=MjEwOA==>	Cuttack	Odisha	231.00	Natural (Inland)	Ramsar site
72	">Bhitarkanika Mangroves < https://indianwetlands.in/view-wetland/?profile=MTI4Mw==>	Kendrapara	Odisha	65000.00	Natural (Coastal)	Ramsar site
73	">Chilika Lake < https://indianwetlands.in/view-wetland/?profile=MTEyNA==>	Ganjam	Odisha	116500.00	Natural (Coastal)	Ramsar site
74	">Hirakud Reservoir < https://indianwetlands.in/view-wetland/?profile=MjExNg==>	Sambalpur	Odisha	65400.00	Human-made	Ramsar site
75	">Satkosia Gorge < https://indianwetlands.in/view-wetland/?profile=MjExNw==>	Anugul	Odisha	98196.72	Natural (Inland)	Ramsar site
76	">Tampara Lake < https://indianwetlands.in/view-wetland/?profile=MjEwNw==>	Ganjam	Odisha	300.00	Natural (Inland)	Ramsar site
77	">Bagapatia < https://indianwetlands.in/view-wetland/?profile=Njk3>	Kendrapara	Odisha	2776.50	Natural (Coastal)	
78	">Chauliपालanda < https://indianwetlands.in/view-wetland/?profile=Njk2>	Jagatsinghapur	Odisha	2459.00	Natural (Coastal)	
79	">Jatadhara < https://indianwetlands.in/view-wetland/?profile=Njk1>	Jagatsinghapur	Odisha	2550.40	Natural (Coastal)	

Showing 1 to 79 of 79 entries

Previous 1 Next

Interactive Wetland Map

 Ramsar Sites
  Other Wetlands
  Significant Wetlands

* Displays data as uploaded on portal



Quick Links

- [Home < https://indianwetlands.in/>](https://indianwetlands.in/)
- [About the Portal < https://indianwetlands.in/about-us/about-the-portal/>](https://indianwetlands.in/about-us/about-the-portal/)
- [Contact Us < https://indianwetlands.in/contact-us/>](https://indianwetlands.in/contact-us/)

Important Links

- [Copyright Policy < https://indianwetlands.in/copyright-policy/>](https://indianwetlands.in/copyright-policy/)
- [Sitemap < https://indianwetlands.in/sitemap/>](https://indianwetlands.in/sitemap/)
- [Hyperlinking Policy < https://indianwetlands.in/hyperlinking-policy/>](https://indianwetlands.in/hyperlinking-policy/)
- [Disclaimer < https://indianwetlands.in/disclaimer/>](https://indianwetlands.in/disclaimer/)
- [Privacy Policy < https://indianwetlands.in/privacy-policy-2/>](https://indianwetlands.in/privacy-policy-2/)
- [Terms and Conditions < https://indianwetlands.in/terms-and-conditions/>](https://indianwetlands.in/terms-and-conditions/)

Connect With Us

 Indira Paryavaran Bhawan, Jorbagh Road, New Delhi – 110 003 INDIA.

© 2020 All Rights Reserved





Odisha Biodiversity Board
(Forest & Environment Department, Government of Odisha)

Regional Plant Resource Centre Campus
Ekamrakanan, Nayapalli, Bhubaneswar 751 015 Odisha

No. Estt. 134/OBB/2020/4016 Bhubaneswar

Date: 2.12.20

From

Dr. Nihar Ranjan Nayak
Member Secretary

To

**The Hon'ble National Green Tribunal,
Principal Bench
New Delhi**

Sub: Submission of Final Compliance Report on O.A. no. 347 of 2016 Chandra Bhal Singh-
Vrs-Union of India & Others before the National Green Tribunal, New Delhi-Reg.

Sir,

In inviting a reference to the Judgment passed by the Hon'ble National Green Tribunal, New Delhi dated 18.3.20 on the matter of O.A. no. 347 of 2016, Odisha Biodiversity Board is submitting herewith the "Final Compliance Report" on behalf of the State of Odisha on the above mentioned matter. The Compliance Report is enclosed herewith for kind information.

Yours faithfully,

Nihar R Nayak
2-12-2020

Member Secretary
Member Secretary
Odisha Biodiversity Board

Encl: As above.

Biological Diversity Act 2002 & Rules 2004 in the state with full effect. In exercise of the powers conferred by sub-sections (1) and (2) of Section 63 of the Biological Diversity Act 2002 (No. 18 of 2003), the State Government has notified Odisha Biological Diversity Rules, 2012 vide notification No-10-F(TR)52/2012/22461/ F & E., dated 03.12.12. The main objective of Odisha Biodiversity Board is to implement the Biological Diversity Act, 2002 which envisages conservation of biodiversity, sustainable use of its components and fair and equitable sharing of benefits arising out of the use of biological resources and associated traditional knowledge. Along with other activities, the Board is to facilitate constitution of Biodiversity Management Committees (BMC) and preparation of Peoples' Biodiversity Registers (PBR) at District, Block and Gram Panchayat levels and in all Urban Local Bodies in the State.

4. That, the status of constitution of Biodiversity Management Committees (BMC) and preparation of Peoples' Biodiversity Registers (PBR) in Odisha by 30th November, 2020 is given below.

Constitution of Biodiversity Management Committees (BMCs):

Odisha Biodiversity Board, with the technical and administrative support of Panchayati Raj & Drinking Water Department, Housing and Urban Development Department and Forest & Environment Department, Government of Odisha, has facilitated and completed constitution of **7,256** BMCs out of total **7,256** local bodies and achieved **100%** success towards constitution of Biodiversity Management Committees (BMCs) at all levels i.e. District, Block, Gram Panchayat and Urban Local Bodies. The details are provided below:

District level		Block level		Gram Panchayat level		Urban local body level		Total	
Total no. of Districts	BMC constituted	Total no. of Blocks	BMC constituted	Total no. of Gram Panchayats	BMC constituted	Total no. of Urban local bodies	BMC constituted	Total local bodies	Total BMC constituted
30	30	314	314	6798	6798	114	114	7256	7256 (100%)

Preparation of Peoples' Biodiversity Registers (PBRs):

Odisha Biodiversity Board through its own effort and in consultation with the BMC members and other experts has facilitated the preparation of 7256 Dynamic PBRs (100%) in the State till 30th November 2020.

District level		Block level		Gram Panchayat level		Urban local body level		Total	
Total no. of Districts	PBR prepared	Total no. of Blocks	PBR prepared	Total no. of Gram Panchayats	PBR prepared	Total no. of Urban local bodies	PBR prepared	Total local bodies	PBR prepared
30	30	314	314	6798	6798	114	114	7256	7256 (100%)

5. That, the Board has earlier submitted affidavit on the matter of O.A. 347/2016 in February 2020, Interlocutory Application in May 2020 and Compliance Report on 30.9.20 vide letter no. 133/OBB/2020/3908 dated 30th September 2020. Copies of the affidavit, IA and Compliance Report are enclosed for kind information. As mentioned in these affidavits, it is very much difficult to obtain huge amount of funds from the State/Central Government required for the preparation of PBRs in the current situation of COVID-19 pandemic. It has also been very difficult to carry out inventories of bioresources through Participatory Rural Appraisal (PRA) exercises, household surveys, collect primary and secondary informations and other required exercises for the preparation of PBRs due to the existing restrictions in travelling and conducting meetings. Keeping in mind all these constraints, the Board has developed a web based application hosted at www.pbrodisha.in for the preparation PBRs on line to comply the orders of Hon'ble National Green Tribunal in short period of time. The Board will provide log in credentials to all the Biodiversity Management Committees constituted in the state to input data as per the prescribed formats in electronic form. The scientists and subject experts of the PBR monitoring Committee constituted by the Board will supervise and monitor the veracity of data and quality of PBRs. However, it is still not being possible on the part of

trained and sensitized on local biological resources and traditional knowledge possessed by these communities have to be recorded through Participatory Rural Appraisal (PRAs), house hold interviews, individual interviews and in consultation with village heads and traditional knowledge-holders.

9. That, authentic and recorded data are being collected from various Government Departments like District Statistical office, Forest and Environment Department, Agriculture Department, Horticulture Department, Fisheries and Animal Resources Department, Panchayati Raj and Rural Department, ST & SC Department, Housing and Urban Development Department, Health and Family Welfare Department, Universities, colleges, research organizations, and other academic institutions, NGOs, SHGs, volunteers and other local bodies.
10. That, Odisha is a developing State in the country and at present, facing severe financial crunch due to the economic impact caused by the ongoing country-wide and localised lockdowns/shutdowns in order to fight against spread of Corona virus (COVID-19). The Government of Odisha has also ordered financial austerity measures to cut short nonessential expenditures. In such a peculiar situation along with financial crisis, the compensation of Rs. 10.00 lakhs per month starting from 01.02.2020 till full compliance of the orders of the Hon'ble NGT Dt. 09.08.2019 and Dt.18.03.2020 to pay to the Central Pollution Control Board (CPCB) by State of Odisha is not possible in view of the current financial situation.
11. That, with all humility, it is submitted that Government of Odisha is committed to carry out all of the above activities required for enriching the Dynamic PBRs once the COVID-19 pandemic in the country is over.

12. It is, therefore, humbly prayed that in view of the unusual crisis due to rise of the novel Corona virus (COVID-19) pandemic and consequent financial constraints of the State, the Hon'ble National Green Tribunal may sympathetically consider to waive out the penalties imposed on the State of Odisha for delay in completion of 100% constitution of Biodiversity Management Committees (BMCs) and preparation of Peoples' Biodiversity Registers (PBRs) by 31.01.2020 in compliance of the order of Hon'ble National Green Tribunal Dt. 09.08.2019 and 18.03.2020 or pass any such order or further direction(s), this Hon'ble Tribunal deems fit and proper in the facts and circumstances stated above.


2/12/2020

Member Secretary
Odisha Biodiversity Board
Bhubaneswar
Member Secretary
Odisha Biodiversity Board



in:sent



National Green Tribunal Kolkata & Orissa Highcourt
 Res-Plot No 2132/4814(B), Nageswar Tangi,
 Bhubaneswar, 751002
 Cell- 9437279278
 Skype- sankar.pani

--

Sankar Prasad Pani, Environment Lawyer
 National Green Tribunal Kolkata & Orissa Highcourt
 Res-Plot No 2132/4814(B), Nageswar Tangi,
 Bhubaneswar, 751002
 Cell- 9437279278
 Skype- sankar.pani

One attachment • Scanned by Gmail

1
 BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
 EASTERN ZONE BENGALURU
 ORIGINAL APPLICATION NO.88 OF 2023
 IN THE MATTER OF: